

BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL

[Southern Zone]

Original Application No. 50 of 2017 (SZ)

(W.P.No. 43839 of 2016 transferred to the National Green Tribunal from the file of the Hon'ble
High Court of Judicature at Madras)

Arappor Iyakkam

Represented by its Managing Trustee Jayaram Venkatesan

140A, Rukmini Lakshmiipathy Salai,

Egmore,

Chennai – 600 008

...Petitioner in Person

Vs.

Government of TamilNadu

Represented by its Secretary to Government

Public Works Department

Secretariat, Chennai - 600 009 and 4 others

... Respondents

Additional Typed Set of Papers

S.No	Date	Description of Documents	Page Number
1	2012 to 2021	Google earth photos of Villivakkam Lake	1 to 2
2	16.07.2021	Photos of Villivakkam lake of the 27.5 acres being restored	3 to 4
3	16.07.2021	Photos of Villivakkam lake of the 11.5 acres in control of CMWSSB	5 to 6

Certified to be true copies of the original.

Dated at Chennai on this the 19th day of July, 2021

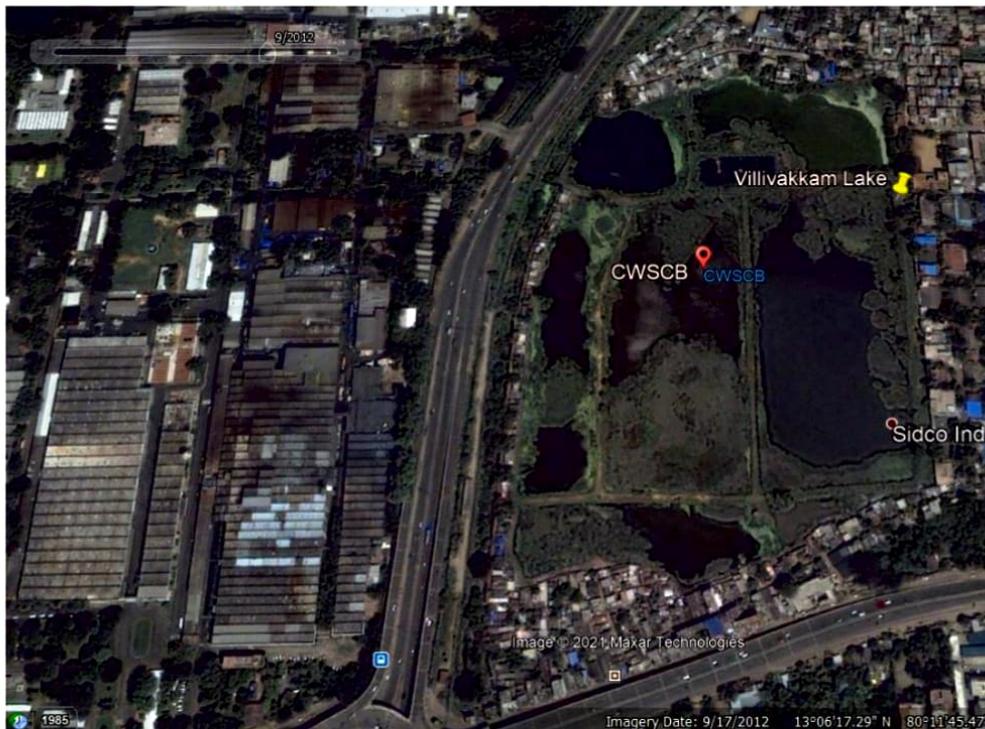
For ARAPPOR IYAKKAM


Trustee

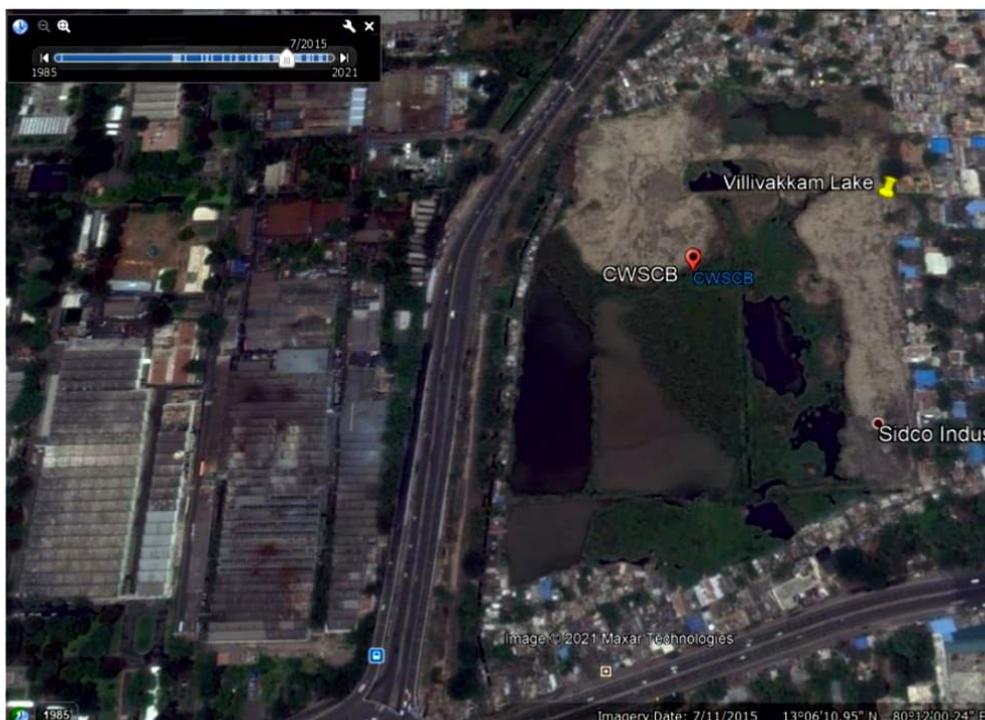
Petitioner in Person

Google Earth Photos of Villivakkam Lake

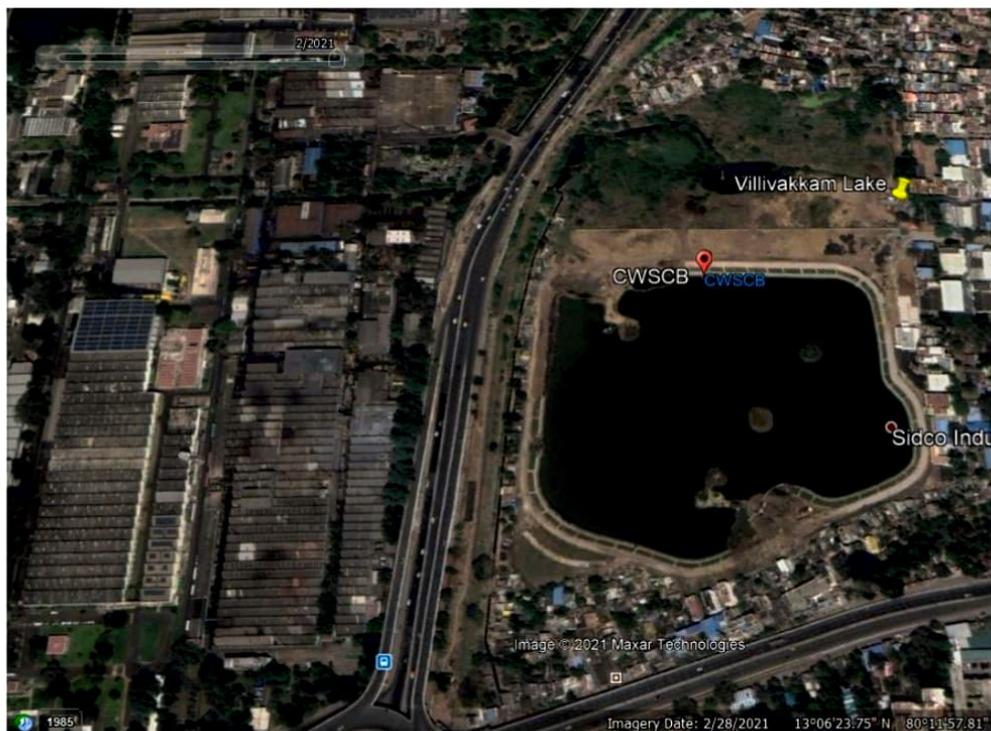
September 2012 photo showing 39 acres of lake



July 2015 photo showing Metro rail earth dumped in Northern and Eastern side



February 2021 photo showing Metro rail earth dumped in Northern side which forms the 11.5 acres in control of CMWSSB and 27.5 acres on southern side which is currently being restored by Chennai Corporation

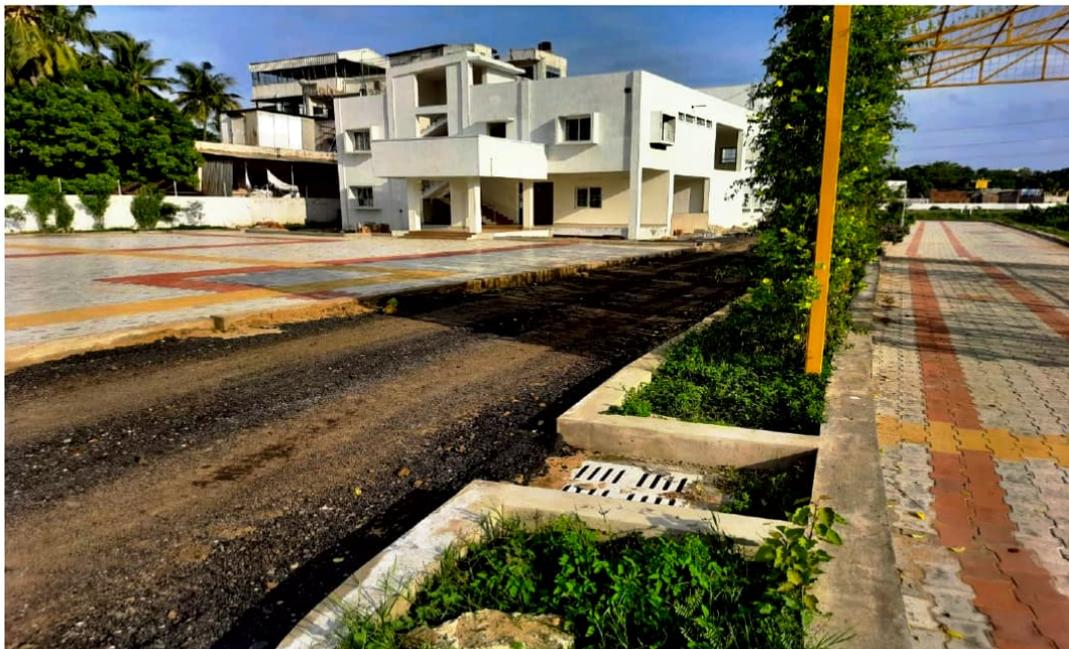


Current photos of the lake taken in July 2021

1. The pond area



2. Inside the Villivakkam lake area of 27.5 acres being restored by Chennai Corporation which has not been converted to pond area but instead built buildings, car park and park areas on eastern side



- 3. Huge parts on the Northern side within 27.5 acres of the lake being restored which has not been converted to pond area but kept for amusement park and other purposes**



4. 11.5 acres on Northern side in control of CMWSSB where metro rail earth has been dumped – Photo 1



5. 11.5 acres on Northern side in control of CMWSSB where metro rail earth has been dumped – Photo 2



6. 11.5 acres on Northern side in control of CMWSSB where metro rail earth has been dumped – Photo 3



7. 11.5 acres on Northern side in control of CMWSSB – Photo 4



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Represented by its Secretary to
Government and 4 ORS...

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Jayaram Venkatesan
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